

(Hindi and English versions) published in Notification No. G.S.R. 154 in Gazette of India dated the 31st January, 1976 under sub-section (3) of section 642 of the Companies Act, 1956. [Placed in Library. See No. LT-10335/76].

- (2) A copy of the Draft Order (Hindi and English versions) No. 33/8/76-CL.III to be issued under sub-section (4) of section 81 of the Companies Act, 1956 directing M/s. Bharat Ophthalmic Glass Limited, Durgapur, to convert a part of its loan into equity share capital, under sub-section (6) of section 81 of the said Act. [Placed in Library. See No. LT-10336/76.]
- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 11 of the Delimitation Act, 1972:—
- (i) S.O. 38(E) published in Gazette of India dated the 14th January, 1976 making certain corrections in the Delimitation Commission's Order No. 27 dated the 8th November, 1974 in respect of the State of Gujarat.
- (ii) S.O. 51(E) published in Gazette of India dated the 22nd January, 1976 making certain corrections in the Delimitation Commission's Order No. 8 dated the 8th December, 1973 in respect of the State of Uttar Pradesh.
- (iii) S.O. 54(E) published in Gazette of India dated the 22nd January, 1976 making certain corrections in the Delimitation Commission's Order No. 19 dated the 31st July, 1974 in respect of the State of Himachal Pradesh. [Placed in Library. See No. LT-10337/76.]

STATEMENTS *re.* ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES ETC.

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIMENTARY AFFAIRS (SHRI B. SHANKARANAND): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Fifth Lok Sabha:—

- (i) Statement No. XXXI—Fourth Session, 1972
- (ii) Statement No. XIX—Sixth Session, 1972
- (iii) Statement No. XXIV—Seventh Session, 1973
- (iv) Statement No. XVI—Ninth Session, 1973
- (v) Statement No. XX—Tenth Session, 1974
- (vi) Statement No. XIII—Eleventh Session, 1974
- (vii) Statement No. XII—Twelfth Session, 1974
- (viii) Statement No. XVI—Thirteenth Session, 1975. [Placed in Library. See No. LT-10338/76.]

ACCOUNTS OF I.I.T. DELHI FOR 1973-74 AND A STATEMENT

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): On behalf of Shri D. P. Yadav, I beg to lay on the Table—

- (1) A copy of the Certified Accounts of the Indian Institute of Technology, Delhi for the year 1973-74 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.